

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 56 OF 2017 & IA No. 155 OF 2017 & IA No. 444 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Bharat Aluminium Company Limited **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra

Counsel for the Respondent(s) : C.K. Rai for R-1
Apoorv Kurup for R-2

ORDER

Mr. R.K. Mehta, learned counsel argued for Respondent Commission.

List the matter for hearing on **06.02.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK